

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1127/2016

Jabalpur, this Tuesday, the 28th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nitesh Chouhan Aged about 28 year
S/o Late Shri Baapu Singh Chouhan
R/o 150 Teacher Colony
Neemuch Dist. Neemach M.P.458441

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India, Through the Secretary
Government of India, Ministry of Finance
Department of Revenue New Delhi 110001
2. The Chief Controller Government Opium & Alkaloid
Factories, Jawahar Vyapar Bhawan 19th Floor Tolstoy Marg
New Delhi 110001
3. The General Manager Government Opium & Alkaloid Works
Neemuch 458441
4. Dinesh Lodhi S/o Late Harish Chand
Sub Station, Government Opium & Alkaloid Works
Neemuch 458441
5. Ms. Rakhi Gamdalu, D/o Late Papu Lal Ji,
ADM Department, Government
Opium & Alkaloid Works
Neemuch 458441
6. Ms. Gouri Bhoosar
D/o Late Vishal Bhoosar
Adm, Department Government
Neemuch 458441

- Respondents

(By Advocate –**Shri S.K. Mishra**)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant.

2. It is observed that that the counsel for the applicant has not been appearing from the last two occasions i.e. on 02.04.2018 and 22.06.2018. Today also when the matter was called neither the applicant nor his counsel appeared on behalf of the applicant. Thus, it appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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